

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1569

ANSWERED ON:27.11.2009

ASSESSMENT OF SLUM DWELLERS IN DELHI NCR REGION

Gandhi Shri Feroze Varun

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government has made any assessment of the slum dwellers in Delhi National Capital Region and has found any encroachments in the Aravalli Range;

(b) if so, the details thereof; and

(c) the steps taken by the Government to remove such encroachments?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a) to (c): Government of National Capital Territory of Delhi (GNCTD) has informed that there is no report of large scale encroachment on the notified / forest land on the Aravalli Range / Ridge, available with the Forest Department, except a few Jhuggi clusters in Rajokhari area in South-West Revenue District in West Forest Division.

Delhi Development Authority (DDA) has informed that 11 Jhuggi Jhopri (JJ) Clusters are existing on DDA land in Aravalli Range. However, in view of the provisions of The National Capital Territory of Delhi Laws (Special Provisions) Act, 2009, the JJ Clusters have been provided protection against removal upto 31.12.2009.